


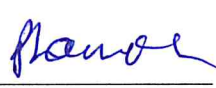
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

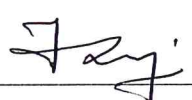
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 820/252/HDB/2018
NAME OF THE COMPANY	Megateck Offshore Pvt Ltd
NAME OF THE PETITIONER(S)	Palle Hari Obula Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	PC	Phanindra Smart Cen	
		9889445236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for RoC			

ORDER

Learned PCS Mr.D.V.K.Phanindra present for the applicant.

Learned Counsel Mr. T. Sujan Kumar Reddy present for RoC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days.

List the matter on 20.08.2018.



MEMBER JUDICIAL